OF UNIBERA DEVELOPERS PRIVATE LIMITED (as on May 03, 2024)

Notes related to the claims verification process for Unibera Developers Private Limited

- 1 General notes applicable to the overall claims verification process:
- 1.1 Pursuant to an order dated March 16, 2023 ("Order"), the Hon'ble NCLT approved the replacement of Interim Resolution Professional ("IRP") and appointed Mr. A. Viswanadha Sarma as the Resolution Professional ("RP"), a copy of which was made available to the RP on March 22, 2023.
- 1.2 There have been certain challenges with regards to verification of claim details with the records of the Corporate Debtor, including but not limited to access to the updated books of accounts / relevant records etc. Given the state of operations of the Corporate Debtor(s) and ensuing circumstances, it has been the continued endeavor of the RP and the RP team to engage with relevant stakeholders in order to verify the claims in an expeditious manner, as practically feasible, by placing reliance on the Corporate Debtor's records and books of accounts, inputs / information from the Corporate Debtor and the supporting documents submitted by the concerned creditors (including any clarifications, as may have been sought).

There have been 10 claims (S.No. 643 to 652) included in Annexure 2 as part of creditors in class, for which the delay in submission has been condoned by CoC and thereafter by Hon'ble NCLT on April 12th, 2024 (written order received on April 25th, 2024)

UNIBERA DEVELOPERS PRIVATE LIMITED

Sr. No.		Summary of claims received		Summary	of claims admitted			Amount		
	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	Amount of contingent claims	Amount of claims not admitted	of claims under verification	Details in Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors		-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	652	2,770,283,041	606	2,204,588,625	-	565,694,416	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	5	2,150,000	5	1,750,000	-	400,000	-	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	126,256,634	5	88,284,598	-	37,972,036	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1,156,315	1	910,484	-	245,831	-	9	-
	Total	664	2,899,845,990	617	2,295,533,707	-	604,312,283	-		

Annexure – 9

Name of the corporate debtor: Unibera Developers Private Limited; Date of commencement of CIRP: January 13, 2023; List of creditors as on: May 03, 2024

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount					
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?		of Mutual contingent dues,	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
1	JOGINDER PAL SINGH AND NISHNEET KAUR	12-Dec-23	1,156,315	910.484	Other creditors	NIL	NIL	No	=	-	245,831	-	
_	TOTAL		1,156,315	910,484							245,831		